

National Company Law Tribunal

Allahabad Bench

CP NO. 121 / ALD / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: Sanjeev Agarwal vs Omkaleshwar Coloniser Pvt Ltd.
SECTION OF THE COMPANIES ACT/I & B CODE: 241/244 of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Adil Kumar	PCS	Petitioner	Adil K.
2.	Udai Chandani	Adv	Respondent	
3.	Ashish Mishra	Adv.	*	
4.	Prabhat Kumar Chatterjee	Nominee Director	self	Prabhat
5.	Ashish Kumar Sriv.	Adv.	Respondent	AKS

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Parties are represented by their respective counsel.

During the course of hearing, the counsel for the Respondents Shri Ashish Kumar Srivastava pointed out that case is fixed today for pre-final hearing conference for the purpose of exchanging of documents, if any, with each other. However, he informs that respondent do not propose for filing new any documents. Hence, the case may be fixed for final hearing. As this Bench may not be available for further hearing.

The matter is adjourned to 21st March, 2018.

— Sd —

H.P. Chaturvedi,
Member(Judicial)

Date: 19/02/2018

Typed by
Jyoti
(Stenographer)